

(c) the response of Central Government to the request of the State for re-allotting the undelivered quantity of 13998.30 metric tonnes of sugar to other sugar factories; and

(d) by when the requested allotment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The monthly levy sugar quota of Andhra Pradesh is 9690.0 MTs. The allocation of monthly levy sugar quota has been made to Andhra Pradesh in full during the period from March, 2009 to September, 2009. However, the State Government has informed that some sugar mills have not delivered allotted levy sugar quantity to the tune of 13998.30 MTs during the said period.

(c) and (d) The Central Government has taken appropriate action on case to case basis by re-allotting the shortfall of levy sugar in some cases and directing the defaulting sugar mills to deliver levy sugar against allocation orders.

#### **National Food Security Act**

3288. SHRI JESUDASU SEELAM:

DR. T. SUBBARAMI REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has been inching towards finalizing broad contours of proposed National Food Security Act (NFSA) as it has zeroed in to take only central estimates of number of BPL people in country for providing subsidized foodgrains;

(b) if so, whether Empowered Group of Ministers headed by the Finance Minister in its meeting has decided to set aside all other BPL estimates put forward including by the Ministry of Rural Development under the proposed Act;

(c) if so, whether Group of Ministers (GoMs) has given its final decision in this regard; and

(d) whether many States have objected to the stand taken by GoMs?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) At present Empowered Group of Ministers is examining various issues related to the proposed National Food Security Act (NFSA), including the number of Below Poverty Line families to be covered under the proposed Act.

#### **Unhygienic packaged drinking water bottles**

3289. DR. JANARDHAN WAGHMARE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is aware that most of the packaged drinking water bottles/jars are highly unhygienic;